



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	W.P.(CrI.)/9/2017 BY SLIP	SMT. BOHAGI CHUTIA and ANR. Versus THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
17	PIL(Suo Moto)/1/2019 BY SLIP	XXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR D K DAS MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MR H BETALA MR C KUMAR MS M KAKOTY MR. A SANDILYA
18	I.A.(CrI.)/828/2022 B/O, WITH W.P.(CrI.)/23/2022 (D/O) in W.P.(CrI.)/23/2022	NAMITA DAS Versus THE STATE OF ASSAM AND ORS.	MS. R KALITA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/12/2022

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
20	CRL.A(J)/71/2018 (AT 10:30 AM)	SALIM UDDIN @ SALIM Versus THE STATE OF ASSAM	MS. SUSMITA KANUNGOE, AMICUS CURIAE	MR. A K BHUYAN (INF.) MS. N CHOUDHURY (INF.) MR. M BORAH (INF.) MR. A KHOUND (INF.) MS S SARMA HAZARIKA (INF.) MR T TASHI (INF.) MS. Y S PHOM (INF.) PP, ASSAM
	WITH			
21	CRL.A(J)/72/2018	MOINUL HAQUE @ MONU Versus THE STATE OF ASSAM	MR. P K MUNIR, AMICUS CURIAE	PP, ASSAM
	WITH			
22	CrI.A./322/2019	BIMAL BORA Versus STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	PP, ASSAM
23	CRL.A(J)/74/2018 (AT 10:30 AM)	SUKUMAR ROY Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
MOTION				
24	WP(C)/8341/2022 B/O	ASIA KHATUN @ ASHINA KHATUN @ ASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

25	WP(C)/8343/2022 B/O	RAMISHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/8345/2022 B/O	MD. KASEM ALI AND 5 ORS Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/8346/2022 B/O	HAZERA @ HAZERA KHATUN @ HAJERA BEOWA Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
28	WP(C)/8347/2022 B/O	JORINA KHATUN @ ZORINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
29	WP(C)/8349/2022 B/O	ABDUL REJAK @ ABDUL RAJAK Versus THE UNION OF INDIA AND 8 ORS	MR M H AHMED MS N SULTANA I AMIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
30	WP(C)/8351/2022 B/O	TOGORIBALA MONDAL@TAGARI BALA MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/8355/2022 B/O	KASHBAN NESSA @ KASBAN NESA @ KAJBHAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/8361/2022 B/O	IDDRISH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
33	WP(C)/8362/2022 B/O	REZIA KHATUN BIBI @ REZIA BEWA Versus THE UNION OF INDIA AND 6 ORS	MD H R AHMED MR S ISLAM MD S A MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/8364/2022 B/O	MUSSTT SAKIMA KHATUN@SAKINA BEGUM AND 6 ORS Versus THE UNION OF INDIA AND 7 ORS	MS. S K NARGIS M. RAHMAN MS. A MESEN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ORDERS

35	I.A.(Civil)/3809/2022 B/O in WP(C)/7532/2022	SOBIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/7532/2022	SOBIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
36	I.A.(Civil)/3828/2022 B/O, WITH WP(C)/7612/2022 (D/O) in WP(C)/7612/2022	MD. RAMJAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

37 I.A.(Civil)/3829/2022
B/O, WITH WP(C)/4298/2017
(D/O), LCR 3 FILES
in Review.Pet./3/2021

NAREN BAIRAGI
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. P C DEY

GA, ASSAM
SC, NRC
SC, F.T
SC, ECI
ASSTT.S.G.I.

WITH
Review.Pet./3/2021

NAREN BAIRAGI
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. P C DEY
MR. A L MANDAL

GA, ASSAM
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/8342/2022 B/O	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MS. P KHOUND	SC, ELEM. EDU SC, AG SC, FINANCE
40	WP(C)/8348/2022 B/O	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, SEC. EDU.
41	WP(C)/8350/2022 B/O	MAYA KONWAR Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR D K ROY MS U SHARMA	SC, HIGHER EDU SC, DIB. UNIVERSITY
ORDERS				
42	Cont.Cas(C)/507/2022 FIXED	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SPECIAL DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE SUMAN SHYAM AND
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA
AS WELL AS SINGLE BENCH OF HONOURABLE MRS.
JUSTICE MITALI THAKURIA WILL SIT AFTER RISING
OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	CRL.A(J)/29/2019	ARJUN CHETRY @ RON BAHADUR CHETRY Versus THE STATE OF ASSAM AND ANR.	MR. K GOSWAMI, AMICUS CURIAE	MS S JAHAN(ADDL.PP, ASSAM)
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/8359/2022 B/O	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM SC, EDU SC, REVENUE SC, PWD
25	WP(C)/8360/2022 B/O	ABU SAYED MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
26	WP(C)/8366/2022 B/O	KUTUB UDDIN MAZUMDER AND 50 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM SC, AG SC, REVENUE SC, FOREST
ORDERS				
27	WP(C)/7321/2022 FIXED	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AS SOON AS THE HONOURABLE DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE, HIS LORDSHIP AND HONOURABLE MR. JUSTICE S.SAIKIA, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/8354/2022 B/O	PROSENJIT BHATTACHARJEE AND 3 ORS. Versus STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022

17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
11	WP(C)/7104/2022 B/O	BHABANANDA DOLEY Versus THE UNION OF INDIA AND 3 ORS	MR. J KALITA	SC, TAXATION MR. B CHOUDHURY, SC STATE GST DY.S.G.I.
MOTION				
12	WP(C)/8178/2022 B/O	MD. AKHTAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR P SONOWAL MR A DEKA MR. S DEORI	GA, ASSAM SC, REVENUE
13	WP(C)/8352/2022 B/O	SHYAM JATTOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. R GOSWAMI DR. N BAROOAH MS S DAS MS. N DEVI MS. U BHATTACHARYYA	GA, ASSAM GA, NAGALAND
14	WP(C)/8353/2022 B/O	BIKASH SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM DY.S.G.I. SC, SSA
15	WP(C)/8357/2022 B/O	DILIP KUMAR SHARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. J BARMAN MR D J BORO	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
16	WP(C)/8358/2022 B/O	PORASH JYOTI NEOG Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS	GA, ASSAM
ORDERS				
17	I.A.(Civil)/3824/2022 WITH WP(C)/7910/2022(D/O) B/O in WP(C)/7910/2022	HABIBAR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, FOREST
18	WP(C)/7447/2022 B/O	BINOY KUMAR ARJYA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
25	MACApp./675/2022 B/O	NATIONAL INSURANCE CO. LTD Versus SMTI. DINESWARI BORDOLOI KONWAR AND 2 ORS	MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN	
MOTION				
26	Tr.P.(C)./128/2022 B/O	FARIDA BEGUM Versus MD MUZZAMMIL HOQUE	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
27	CRP(IO)/322/2022 B/O	TAIYAB ALI Versus ZARINA KHATUN AND 14 ORS.	MRS. M A OZAH	
28	AB/3806/2022 B/O	ALAL UDDIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA MS. C DEVI	PP, ASSAM
ADMISSION				
29	FAO/63/2022 B/O	ANURADHA DHAR (SINGH) AND ANR., Versus LOVELY DHAR (DEY)	MR H BETALA MR C KUMAR RIYAZ KHAN MR. S K NATH	

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

21	WP(C)/5193/2021 (AT 10:30 AM)	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B SHARMA MR G GOSWAMI MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/1548/2022 in WP(C)/5193/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.		
22	WP(C)/5189/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/570/2022 in WP(C)/5189/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. B SARMA SC, RAILWAY	MR. M K CHOUDHURY MR. M BISWAS
23	WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY

MOTION (BA)

24	Bail Appln./3642/2022 B/O	ARIJIT DEB Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
25	Bail Appln./3644/2022 B/O	ANUP BORO Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M A MONDAL S I AKAND	PP, ASSAM
26	Bail Appln./3645/2022 B/O	LALENGMAWI HMAR @ VARI MIZO Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM

ADMISSION

27	WP(C)/7025/2022 FIXED	SEEMA CHAKRABARTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM MR. K GOGOI DY.S.G.I. SC, HEALTH
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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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24)	MS D D ROY	22-12-2022	To	06-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
33	Bail Appln./3640/2022 B/O.	MAINA KAIRI AND 2 ORS Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY	PP, ASSAM
34	Bail Appln./3641/2022 B/O	RAHIM ALI @ ROHIM ALI Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
35	Bail Appln./3646/2022 B/O	SEKENDER ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS K BHATTACHARYYA	PP, ASSAM
36	Bail Appln./3647/2022 B/O	UPENDRA BARUAH AND ANR Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
37	Bail Appln./3650/2022 B/O	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
<u>MOTION</u>				
38	AB/3735/2022 BY SLIP	ABU HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
39	AB/3789/2022 B/O	HANIF ALI AND 8 ORS Versus THE STATE OF ASSAM	MR. S AHMED	PP, ASSAM
40	AB/3804/2022 B/O	RASHID FAZAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
41	AB/3805/2022 B/O	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. A SARMA MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
42	AB/3808/2022 B/O	MAYNAL HOQUE AND 12 ORS Versus THE STATE OF ASSAM	MR A K DAS J. AKTAR	PP, ASSAM

43	AB/3810/2022 B/O	MOKADDES ALI AHMED@MUKADDES ALI Versus THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
44	AB/3811/2022 B/O	RAMEN BORO @ RAMEN MODAHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR S H SIKDAR MR M HOQUE S YESMIN MS S SAIKIA	PP, ASSAM
45	AB/3812/2022 B/O	SON SINGH@SONU SINGH Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
46	AB/3816/2022 B/O	NUR UDDIN SK Versus THE STATE OF ASSAM	MR. A A R KARIM MR B ISLAM	PP, ASSAM

BAIL HEARING (BA)

47	Bail Appln./3482/2022 BY SLIP	JAMSER ALI @ MD. JAMSHER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
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BAIL HEARING

48	AB/3494/2022 BY SLIP	ASHRAFUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
49	AB/3584/2022 BY SLIP	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN R I MONDAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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24)	MS D D ROY	22-12-2022	To	06-01-2023



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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

53	Bail Appln./2758/2022 (AT 10:30 AM)	MOGAL HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
54	Bail Appln./3076/2022 (AT 10:30 AM)	ABDUR REZZAQUE @ ABDUR REZZAK Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022

20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
32	WP(C)/5470/2021 (AT 2:00 PM)	BIJAY BORAH AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
	WITH			
33	WP(C)/5206/2021	TIKENDRA MILI AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
	WITH			
34	WP(C)/5641/2021	DHARANI TAID AND 64 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	WITH			
35	WP(C)/5956/2021	PRABHAT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
	WITH			
36	WP(C)/5994/2021	SATYEN BARUAH @ SATYANYA BARUAH AND 18 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR K M BORA	GA, ASSAM
	WITH			
37	WP(C)/6070/2021	MADHABI PAUL AND 11 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
	WITH			
38	WP(C)/6107/2021	MRINAL KANTI RAY AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM H M ALI	GA, ASSAM

39	WITH WP(C)/6181/2021	PARIKHIT MILI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM C.G.C.
40	WITH WP(C)/6544/2021	PANIRAM DAS AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
41	WITH WP(C)/6815/2021	BIPIN SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM
42	WITH WP(C)/6933/2021	RAM CHANDRA SAHA AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
43	WITH WP(C)/7066/2021	PRADIP MEDHI AND 43 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
44	WITH WP(C)/7357/2021	PUNESWAR KACHARI AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	GA, ASSAM
45	WITH WP(C)/34/2022	MD. MOKTAR ALI AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
46	WITH WP(C)/253/2022	HIRALAL DEY AND 10 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
47	WITH WP(C)/365/2022	KHITISH DAS AND 11 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
48	WITH WP(C)/462/2022	RUP KUMAR MONDAL AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM
49	WITH WP(C)/501/2022	ABDUL RAHMAN LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR F A LASKAR	GA, ASSAM
50	WITH WP(C)/506/2022	REKHA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. J BARMAN	GA, ASSAM
51	WITH WP(C)/521/2022	ALBOR HUSSAIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR S BORTHAKUR G UDDIN MS. P ADHIKARI MR P H KONWAR	GA, ASSAM
52	WITH WP(C)/623/2022	JAKIR HUSSAIN AND 22 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. B DEKA (R-1) ASSTT.S.G.I.
53	WITH WP(C)/693/2022	NANDITA BANGTHAI AND 9 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I.
54	WITH WP(C)/695/2022	ARUN BORA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM MR. S S ROY (R-7)

55	WITH WP(C)/696/2022	BHASKAR NANDI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM H M ALI	GA, ASSAM
56	WITH WP(C)/836/2022	MD. ISMAIL ALI BARBHUIYA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
57	WITH WP(C)/1077/2022	ASAD AHMED MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
58	WITH WP(C)/1165/2022	XXXX AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I.
59	WITH WP(C)/1593/2022	MILON BORAH AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
60	WITH WP(C)/1693/2022	AJIT HAZARIKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
61	WITH WP(C)/1949/2022	DANESWAR SARMAH AND 13 ORS Versus THE UNION OF INDIA AND 5 ORS	R RAHMAN MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
62	WITH WP(C)/1950/2022	PUNARAM BORA AND 31 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
63	WITH WP(C)/2008/2022	MADHAB NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM
64	WITH WP(C)/2022/2022	NABIN BORA AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. P K SAHARIA MS S DAS MR. I U CHOWDHURY	GA, ASSAM
65	WITH WP(C)/2047/2022	MIRA DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
66	WITH WP(C)/2159/2022	CHANDAN RAY AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D HUSSAIN MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
67	WITH WP(C)/2302/2022	BHABA BORA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
68	WITH WP(C)/2402/2022	ANANTA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN	GA, ASSAM
69	WITH WP(C)/2418/2022	KOREN BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
70	WITH WP(C)/2503/2022	JAYANTA BARMAN AND 18 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. DITUL DAS MR N AHMED	GA, ASSAM ASSTT.S.G.I. SC, BTC

71	WITH WP(C)/2871/2022	PRISM LOGISTICS PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1628/2022 in WP(C)/2871/2022	ABC INDIA LIMITED Versus UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I.
72	WITH WP(C)/3035/2022	MD. AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
73	WITH WP(C)/3057/2022	MD. ABDUL AJIT AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
74	WITH WP(C)/3085/2022	INDRA PRASAD SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR J I MONDAL MR J ISLAM MR A N IQBAL	GA, ASSAM
75	WITH WP(C)/3164/2022	LAKHYADHAR KAMAN AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
76	WITH WP(C)/3558/2022	ATUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
77	WITH WP(C)/3905/2022	BALU RAM DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MR. S AHMED	GA, ASSAM
78	WITH WP(C)/3927/2022	MAFIDUL AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM
79	WITH WP(C)/4786/2022	PRAMILA BASUMATARY AND 10 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. A K DUTTA ASSTT.S.G.I. SC, BTC
80	WITH WP(C)/5310/2022	MUSTAFA AHMED MAZUMDER Versus THE UNION OF INDIA AND 4 ORS.	MR. T U LASKAR MR. A T H AHMED MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
		MOTION		
81	AB/3817/2022 B/O	ASHIS RAJ AND 3 ORS Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY	PP, ASSAM
		ADMISSION		
82	WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR SC, UPSC

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
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14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
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17)	MR. O LASKAR	21-12-2022	To	22-12-2022
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20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	Crl.Pet./1257/2022 FIXED.	CHONGHOI HAOKIP Versus THE UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI
37	Crl.Pet./1340/2022 B/O	ALA UDDIN LASKAR @ LALA MIA Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
ORDERS				
38	I.A.(Crl.)/471/2019 B/O in Crl.A./4026/2019 WITH Crl.A./4026/2019 (Filing Number)	MAQSUD ALAM Versus THE STATE OF ASSAM AND ANR MAQSUD ALAM Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
39	I.A.(Crl.)/834/2022 B/O in Crl.Rev.P./10760/2022 WITH Crl.Rev.P./10760/2022 (Filing Number)	BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR (E)	MR A V SINGH MR W R MEDHI MR A V SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
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18)	MR. B BARMAN	02-01-2023	To	06-01-2023
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20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
32	Crl.Rev.P./546/2022	MUMINUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
DELIVERY OF ORDER				
33	Crl.Pet./387/2022	C LALDINLIANI Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM SC, EXCISE DEPTT.
MOTION (BA)				
34	Bail Appln./3643/2022 B/O	AYESHA SIDDIKA AND 2 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
35	Bail Appln./3648/2022 B/O	TARUN BASUMATARY AND ANR Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
MOTION				
36	AB/3809/2022 B/O	UJJAL BHUYAN Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR. M J DAS	PP, ASSAM
BAIL HEARING (BA)				
37	Bail Appln./3522/2022 FIXED	CHIRAG JAYESH MEHTA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
38	Bail Appln./3574/2022 (CONNECTED WITH ITEM NO. 21 IN THE DAILY CAUSE LIST), FIXED	AMINUL HAQUE @ AMIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
39	AB/3342/2022 FIXED.	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

40	AB/3557/2022 FIXED.	RAHIM BADSH AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
41	AB/3595/2022 FIXED.	MD. GAMIR ALI Versus THE STATE OF ASSAM	MR. J KALITA MS. S. KAR	PP, ASSAM
42	AB/3670/2022 FIXED.	SOFIUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM

HEARING

43	Crl.Rev.P./184/2019 FIXED.	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY	MS. S BISWAS (R2-R4)(SC , Forest) PP, ASSAM
	WITH I.A.(Crl.)/422/2022 in Crl.Rev.P./184/2019	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS. A	MR. S C BISWAS MRS. A BORAH	SC, FOREST
44	Crl.Rev.P./276/2022 WITH LCR, FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM Mr. D. Gogoi(SC, Forest Deptt)

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
7)	MR. N BARMAN	14-12-2022	To	22-12-2022
8)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
9)	MR D K DAS	19-12-2022	To	22-12-2022
10)	MR. S ZAMAN	17-12-2022	To	22-12-2022
11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
15)	MR. A M BORA	20-12-2022	To	22-12-2022
16)	MR. S MITRA	21-12-2022	To	22-12-2022
17)	MR. O LASKAR	21-12-2022	To	22-12-2022
18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
28	WP(C)/6002/2022 AT 10:30 AM	RAJA BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, J M B
	WITH			
29	WP(C)/5919/2022 CAVT. NO. 09942/022,	UTPAL KHARGHARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR S N SARMA SENIOR ADVOCATE MR. P J SAIKIA, SR. ADV MR. K KALITA MR. K KALITA	GA, ASSAM MR. B K DAS FOR CAVEATOR SC, J M B
	WITH			
30	WP(C)/5920/2022 CAVT. NO. 09942/022,	MANASH PROTIM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	S N SARMA MR. K KALITA	GA, ASSAM MR. B K DAS MR H P GUWALA FOR CAVEATOR SC, J M B
	WITH			
	I.A.(Civil)/3504/2022 in WP(C)/5920/2022	SHRI PRASANTA SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR H P GUWALA	GA, ASSAM MR. K KALITA SC, J M B
	WITH			
31	WP(C)/6001/2022 CAVT. NO. 10092/022,	AZAD CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH	GA, ASSAM MR. P P BARUAH (FOR CAVEATOR) MR. R SARMA (FOR CAVEATOR) SC, J M B
	WITH			
32	WP(C)/6006/2022	NITUL DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	SC, J M B
	WITH			
33	WP(C)/6947/2022	DIPEN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B

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LEAVE NOTE OF ADVOCATES FOR 22/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
4)	MR B D DAS	12-12-2022	To	06-01-2023
5)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
6)	MR. B NATH	16-12-2022	To	06-01-2023
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11)	MR. M ALAM	17-12-2022	To	22-12-2022
12)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
13)	MR. S P DEKA	19-12-2022	To	22-12-2022
14)	MR. M ISLAM	20-12-2022	To	09-01-2023
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18)	MR. B BARMAN	02-01-2023	To	06-01-2023
19)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022
20)	MR. S SHARMA	22-12-2022	To	22-12-2022
21)	MR. A K PURKAYASTHA	22-12-2022	To	22-12-2022
22)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
23)	MR A KAKOTI	22-12-2022	To	05-01-2023
24)	MS D D ROY	22-12-2022	To	06-01-2023